

who were prosecuted in Kutch for violating the order of prohibition from January to July, 1956?

The Minister in the Ministry of Home Affairs (Shri Datar) : Cases against 80 persons have been instituted for violating the order of prohibition since January, 1956.

Lahaul and Spiti

1027. **Shri D. C. Sharma :** Will the Minister of Home Affairs be pleased to state :

(a) what steps were taken by Government for the development of Lahaul and Spiti areas during 1955-56;

(b) the total amount spent on the development schemes during that year?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) A Central grant-in-aid of Rs. 577 lakhs was given to the Government of Punjab during 1955-56 for the development of Lahaul and Spiti in respect of the schemes under the heads: Education, Agriculture, Forest, Medical and Public Health, Cottage Industries, Irrigation, Co-operation, Roads etc.

(b) Rs. 5.16 lakhs.

Disqualified candidates in Last General Elections

1028. **Shri Bheekha Bhai :** Will the Minister of Law be pleased to state :

(a) the number of candidates who were declared disqualified during the last General Election, State-wise;

(b) the number of candidates in Rajasthan who incurred disqualifications :—

(i) on grounds of not filing returns of election expenses;

(ii) on grounds of corrupt practices; and

(c) the names of candidates under (i) above in the Districts of Banswara, Dungarpur and Udaipur?

The Minister of Law and Minority Affairs (Shri Biswas) : The information is being collected and will be laid on the Table of the House when received.

Social Education

1029. **Shri Ram Krishan :**
Ch. Raghunir Singh :

Will the Minister of Education be pleased to state :

(a) the total number of District Social Education Organisers sanctioned so far in each State, District-wise; and

(b) the number of Deputy/Assistant Directors of Social Education sanctioned so far, state-wise?

The Deputy Minister of Education (Dr. K. L. Surimall) : (a) and (b). A statement is laid on the Table of the House. [See Appendix VIII, Annexure No. 57].

Post-war Reconstruction Fund

1030. **Shri D. C. Sharma :** Will the Minister of Defence be pleased to lay on the Table a statement showing :

(a) the total amount initially given to the Punjab out of the Post-war Re-construction Fund for ex-servicemen;

(b) the amount spent in Punjab till the 31st March 1956 and the final balance on that date ;

(c) the time-wise break up of the expenditure incurred during the financial year 1955-56; and

(d) the outlines of the proposed expenditure for the year 1956-57 ?

The Deputy Minister of Defence (Sardar Majithia) : (a) to (d). A statement is laid on the Table of the House. [See Appendix VIII, Annexure No. 58].

Untouchability

1031. **Shri D. C. Sharma :** Will the Minister of Home Affairs be pleased to state :

(a) the number of written complaints received by the Scheduled Castes Commissioner and the Regional Commissioner of the Punjab regarding the practice of untouchability after the Untouchability (Offences) Act came into force; and

(b) the action taken thereon ?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) and (b). A statement is laid on the Table of the House. [See Appendix VIII, Annexure No. 59].

सऊदी अरब के शाह के जवाहार

१०३२. श्री रघुनाथ सिंह : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे :

(क) सऊदी अरब के शाह ने भारतीय पदाधिकारियों और केन्द्र तथा राज्य के मंत्रियों को कितनी वस्तुयें भेंट की थीं; और

(ख) कितने पदाधिकारियों और मंत्रियों ने भारत सरकार की हिदायतों के